

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1405 of 97

Date of order : 26.4.2000

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.B.P.Singh, Administrative Member

ALOKE KR. HITE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.K.Sarkar, counsel

For the respondents: Ms.B.Ray, counsel

Heard on : 26.4.2000

Order on : 26.4.2000

O R D E R

D.Purkayastha, J.M.

Heard Mr.K.Sarkar, 1d. counsel appearing for the applicant and Ms.B.Ray, 1d. counsel appearing for the respondents. Mr.Sarkar submits that he wants to withdraw the case as his client has got all the reliefs claimed for in this application. Accordingly, the matter is disposed of as being withdrawn. No order as to costs.

Jayam
MEMBER (A)

in

D.P.Singh
MEMBER (J)